

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 17
Appeal No.532/252/ND/2020

IN THE MATTER OF:

Sebro Business Solutions Pvt Ltd ... Appellant

Vs

Registrar of Companies Delhi ... Respondent

Order under Section 252 .

Order delivered on 04.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :Adv Bhanumathi, Mr. Ashutosh Kumar Mishra
Adv, Mr. Misbahul Haque Adv
For the ROC :
For the IT Dept. : Ms. EashaKadian St. Counsel

ORDER

New Appeal filed under Section 252 of the Companies Act, 2013. Copy of appeal be served to the Respondents, if not served. ROC and Income-Tax Department to file reply within 3 weeks, with copy in advance to the other side.

List the matter on **19.02.2021**.

Sd/-

SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

